

3. Reduction of total demand.
4. Strengthening Policy and Institutional Framework.
5. Expansion of forest area.

(b) The total and earmarked for implementation of the Programme in Gujarat is 2.62 million hectares.

(c) The details of land earmarked for each main and sub-programme under the main components are as given below:

		(million hectares)
Programme	Sub-Programme	Physical Target
<b>1. IMPROVE FOREST PRODUCTIVITY</b>	a. Restoration of degraded forests	0.20
	b. Reboisement of denuded forest	0.24
	c. Savannaland development	0.24
	d. Grassland development	0.02
	e. Desert border immobilization	0.02
	f. Mangrove restoration	0.01
	g. Coastal border restoration	0.01
	TOTAL (1)	0.74
<b>2. EXPAND FOREST AREA</b>	a. Strip plantation	0.02
	b. Village woodlots	0.03
	c. Saline land development	0.01
	d. Seeding for distribution	1.82
	TOTAL (2)	1.88
GRAND TOTAL (1+2)		2.62

#### **JFM Scheme in Assam**

1102. SHRI URKHAO GWRA BRAHMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether, with a view to protect and preserve the forests and environment, the Central Government are encouraging the Joint Forest Management (JFM) Scheme, emphasizing the need of the local people's involvement with the forest management;

(b) how much money has been given to Assam during the current financial

year to implement JFM Scheme and how effective is the policy;

(c) whether the area of the forest in Assam is drastically reducing, instead of increasing, due to lack of effective policy; and

(d) if so, the details of action plan in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) Yes Sir, As per the provisions of National Forest Policy, 1988, Joint Forest Management (JFM) programme is being implemented all over the Country in order to involve people living in and around forest areas.

(b) During the current financial year 2002-03, an amount of Rs. 5.00 lakh has been sanctioned for the involvement of JFM Committees in forest fire prevention and control, under Integrated Forest Protection Scheme. Out of this amount, Rs. 2.50 lakh has been released as first installment to the Assam Government during the current year.

(c) and (d) No Sir. As per the assessment of Forest Survey of India (FSI) in 1999, there has been a net increase of 136 sq. km. of forest cover as compared to previous assessment in Assam. The Ministry of Environment & Forests has requested the State Government to initiate steps for creation of the Forest Development Agency (FDA) for regenerating the forests with the help of the local people under the JFM mechanism. The State Government have further been requested to strengthen the forest protection mechanism. In this regard, the Ministry of Environment & Forests has also earmarked an outlay of Rs. 445 Crore for the Integrated Forest Protection Scheme during Xth Plan for the entire country including Assam.

#### **Unauthorised Constructions Near Wild Life Sanctuaries**

1103. SHRI RAJKUMAR DHOOT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that many unauthorised buildings and residential colonies have come up around the wild life sanctuaries and parks, causing danger to lives, both of wild animals and human beings, living around;

(b) if so, the details thereof; and

(c) the action taken to remove unauthorised structures and to provide their habitants safer places to live?